

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.219/2021, IA No.88/2023, IA No.299/2023, IA No.521/2023,
IA No.653/2023, IA No.675/2023 & IA No.237/2024
IN CP (IB) No.70/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 30th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	R. G. STEELS V/S BEE KAY PRECISION (INDIA) PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Vipin Garg with Ms. Vandana Kothari, Sh. Abhishek Aggarwal & Sh. Rahul Narula, Advs. : *For Applicant/ Liquidator in IA No.299/2023, IA No.653/2023 & IA No.237/2024 & Res. No.1 in IA No.219/2021, IA No.88/2023 & Res. in IA No.521/2023, IA No.675/2023*
- Sh. Ashish Kr. Srivastava, Adv. : *For the Applicant in IA No.219/2021, IA No.88/2023 & IA No.675/2023*
- Sh. Udai Chandani, Adv. : *For Applicant in IA No.521/2023*
- Sh. Sahil Srivastava, Adv. : *For Successful Bidder in IA No.653/2023*
- Sh. Maneesh Mehrotra, Adv. : *For Res.No.1/BoB in IA No.653/2023*

ORDER

Ld. Counsels representing their respective parties are present.

IA No.237/2024

- 1.** This is a 6th Progress Report filed on behalf of the Liquidator. The same is taken on record, subject to just exceptions.
- 2.** Accordingly, IA No.237/2024 stands disposed off.

-Sd-

-Sd-

**IA No.219/2021, IA No.88/2023, IA No.521/2023, IA No.653/2023 &
IA No.675/2023**

1. Ld. Counsels representing the parties have concluded their arguments in all these applications.
2. Reserved for orders.

IA No.299/2023

1. At the request of Ld. Counsels for both the sides, the matter is adjourned for further hearing on 14th June, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

30th April, 2024

Kavya Prakash Srivastava
(Stenographer)